

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Rejoinder not filed.  
For orders.

14.8.99 Bench.

1. Rejoinder filed -  
copy served.  
2. for Admonition

DS  
7/5/02

Bench

9. Order Dated 26.08.99.

Adjourned to 14.10.99. for filing  
of rejoinder.

J. S. M. 26.8.99.  
vice-chairman  
Member (J).

10. Order Dated 14.10.99.

Adjourned to 16.11.99. for filing of  
rejoinder.

J. S. M. 26.8.99.  
vice-chairman

Member (J).

11. Order Dated 08.05.2002

The applicant, having been superannuated from Railway service, is presently getting monthly pension at the rate of Rs.1470/-. His case is that because the monthly pension was not determined by making proper calculation in the offices of the Railway, he is getting less than what was due to him. In this case, a counter has already been filed, and the applicant has also filed a rejoinder. Applicant was a Blacksmith Grade-II at the time of his retirement and apparently he is not adequately educated to know the intricacy of formulae to determine the pension and, in the said premises, this O.A. is disposed of with direction to the respondents to make a de-novo calculation of the pension of the applicant by appropriately following the formulae under which pension is determined, and in the event the applicant is entitled to get the monthly pension at the enhanced rate, the pension at the enhanced rate should be given to him. The respondents

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need to complete exercises of do nowe calculation of pension within a period of three months from the date of receipt of this order.

2. With the above said observations and direction this O.A. is allowed but there shall be no order as to costs.

3. Mr. M.K. Badu, Advocate for the applicant, undertakes to file required postages for transmission of copies of this order to the Respondents by 15.05.2002. On furnishing the said postages, free copies of this orders be handed over to Mr. M.K. Badu, Ld. Counsel for the applicant and Mr. R.C. Rath, Ld. Counsel for the Railways who is present at the time of hearing of this case.

*Mohanty*  
8/5/2002  
( M. R. Mohanty )  
Member (J)

Ref. No. 11 dt. 8.5.02

Postages were filed  
on 10.5.02

Free copies of final  
order dt. 8.5.02 issued  
to counsel for both sides.

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28/5/02

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S.O.(J)

Free copies of final  
order dt. 8.5.02 issued  
to all respondents  
by Royal Post/AD

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S.O.(J)